Annexure - 7

Name of the Corporate Debtor: M/s Vinergy International Private Ltd.; Date of commencement of CIRP : 10.02.2023; List of creditors as on: 29.06.23

List of Operational Creditors (Government Dues)

S.No.	Name of Creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mututal dues that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt of Claim	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% voting share in CoC					
1	The Asst Commissioner of State Tax, Vapi	22.02.23	15,65,92,673.00	15,65,92,673.00	Operational Debt (Govt)	-	-	No	Nil	NA	Nil	-	-	-
2	Asst Commissioner of State Taxes, Kumta	23.02.23	5,57,082.00	5,57,082.00	Operational Debt (Govt)	-	-	No	Nil	NA	Nil	-	-	-
3	The Commercial Tax Officer (Audit-02), Dharwad	25.02.23	4,30,05,233.00	4,30,05,233.00	Operational Debt (Govt)	-	-	No	Nil	NA	Nil	-	-	-
4	Commissioner, Commercial Taxes, West Bengal	17.02.23	28,47,13,688.20	28,47,13,688.20	Operational Debt (Govt)	-	-	No	Nil	NA	Nil	-	-	-
5	Asst Commissioner of State Taxes, Karwar	25.02.23	75,27,727.00	75,27,727.00	Operational Debt (Govt)	-	-	No	Nil	NA	Nil	-	-	-
6	Asst Commissioner of State Taxes, Hubbali	24.02.23	7,59,25,160.00	7,59,25,160.00	Operational Debt (Govt)	-	-	No	Nil	NA	Nil	-	-	-
7	Asst Commissioner of Commercial Taxes, Hubballi	21.03.23	4,80,54,668.00	4,80,54,668.00	Operational Debt (Govt)	-	-	No	Nil	NA	Nil	-	-	-
			61,63,76,231.20	**61,63,76,231.20**										